

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA No.185/2020

IN THE MATTER OF:

Vinod Nandal

...

Applicant

Versus

Commissioner, Municipal Corporation  
Rohtak

...

Respondent

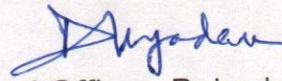
**LATEST STATUS REPORT OF READY MIX  
CONCRETE PLANT ON BEHALF OF HARYANA  
STATE POLLUTION CONTROL BOARD IN  
COMPLIANCE OF ORDER DATED 01.09.2020**

MOST RESPECTFULLY SHOWETH:

1. That Hon'ble National Green Tribunal in its order dated 01.09.2020 has directed the HSPCB to furnish a factual and action taken report in the matter. Hon'ble Tribunal took notice of the complaint of operation of a crusher plant (Ready Mix Concrete Plant) in violation of environmental norms adjacent to the stadium at Rohtak, causing air pollution in the area, effecting the environment and public health. After issuance of closure order, the unit was sealed/closed on 11.11.2020 and in this regard status report has already been sent to Hon'ble

National Green Tribunal, New Delhi. Now, the said Ready Mix Concrete Plant has been dismantled by the owner of the plant, photographs of dismantled plant are attached herewith for reference, please.

The report is submitted accordingly for kind consideration. It is undertaken to comply with the directions passed by this Hon'ble Tribunal.



Regional Officer, Bahadurgarh Region  
Haryana State Pollution Control Board

Place: Bahadurgarh

Date: 2-3-2021

Photographs of Cosmos Infra (Ready Mix Plant), Delhi to Sonapat Adjoining Road, Village Bohar, Distt. Rohtak



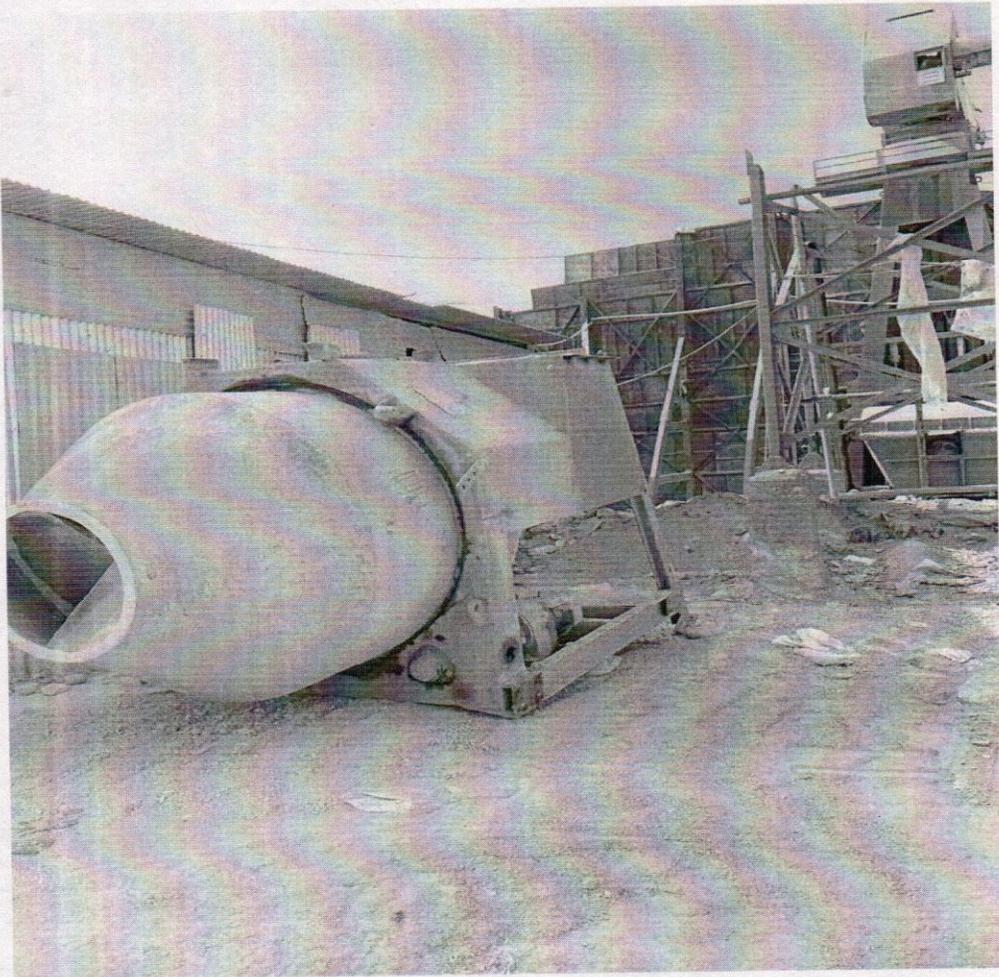
Above mentioned Unit has been dismantled and not  
in operation. *Basu*  
02/02/2021

Photographs of Cosmos Infra (Ready Mix Plant), Delhi to Sonapat Adjoining Road, Village Bohar, Distt. Rohtak



The above said unit has been dismantled and  
not in operation. *Rav* 02/03/2021

Photographs of Cosmos Infra (Ready Mix Plant), Delhi to Sonapat Adjoining Road, Village Bohar, Distt. Rohtak



The above said Unit has been dismantled and not in operation.  
Raj  
02/03/2021